
(2025) 10 SH CK 0020

Sikkim HC

Case No: First Appeal From Judgment And Decree In Suit No. 02 Of 2024

Palden Ongchu Pazo
And Another

APPELLANT

Vs

Sonam Dolkar And
Others

RESPONDENT

Date of Decision: Oct. 28, 2025

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: K. D. Bhutia, Sajal Sharma, Yashir N. Tamang, S. K. Chettri

Judgement

Meenakshi Madan Rai, J

Learned Counsel for the Appellant No.1 submits that due to sudden unavoidable circumstances she could not prepare the matter and seeks short adjournment.

Not opposed.

Considered and ordered accordingly.

List on 24-11-2025.